

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO 1997**  
TO BE ANSWERED ON 02.08.2024

**NIRBHAYA FUND SCHEME**

1997 DR. M K VISHNU PRASAD:  
SHRI KOTA SRINIVASA POOJARY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the amount of funds allocated, released and utilized under the Nirbhaya fund since 2015-16, scheme-wise;
- (b) the details of the under-utilization of funds, if any, allocated to the Ministry and specifically under the Nirbhaya fund in recent years;
- (c) the steps taken/ proposed to be taken by the Government to prevent and remedy the same;
- (d) the details of the amount released by the Ministries/Departments for the Nirbhaya Fund and its utilization, scheme/project-wise specially for initiative related to Women's safety on highways and roads in the country, State/UT-wise;
- (e) whether any periodic audits are conducted to assess the implementation and effectiveness of the projects funded by Nirbhaya fund in enhancing women's safety; and
- (f) if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a): Under the Nirbhaya Fund, upto the financial year 2023-24, a total amount of ₹ 7212.85 Crore has been allocated. The total amount released by the Ministries/ Departments and utilized out of the Nirbhaya fund since inception is ₹ 5512.97 Crore which is nearly 76% of the total allocation. The scheme/ project wise details of amount released by the Ministries/ Departments/ Implementing Agencies (IAs) and utilized out of the Nirbhaya fund is at **Annexure**.

(b) to (f): The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund has a staggered implementation schedule. Further, some of the appraised projects are directly implemented by Central Ministries/ Departments/IAs, however, majority of the projects are implemented through State Governments/ Union Territory (UT) Administrations, in which

Central Government releases the funds to States/ UTs as per prescribed fund sharing pattern of respective projects/ schemes and implementation on ground is done by the States/ UTs as per the approved implementation period. Further, there are schemes, which require recurring expenditure for providing services, in respect of which, further funds are released upon receipt of Utilisation Certificates (UCs) and Statement of Expenditure (SoE) from the IA/ Authority as per provisions of General Financial Rules (GFR). Hence, it is possible that more funds have been actually utilised, but Utilisation Certificates (UCs) and Statement of Expenditure (SoE), as required, as per provisions of GFR have not been received from States/ UTs/ IAs. The States/ IAs are regularly followed up to submit UCs and SoEs. Various other factors such as time taken in getting required approvals from competent authorities, procedure to be followed for award of contract, disruptions due to unforeseen reasons such as the one created by Covid 19 etc., also affect implementation of schemes/ projects.

An Empowered Committee (EC) constituted under the Framework for Nirbhaya Fund appraises and recommends the proposals for funding under Nirbhaya Fund and also reviews the status of implementation as also status of expenditure, of approved projects from time to time, in conjunction with the Ministries/ Departments/Implementing Agencies concerned. Further, the Project/ Scheme Implementing Ministries/ Departments/ Agencies also review the progress of implementation at their level.

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**Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1997 to be answered on 02.08.2024 regarding 'Nirbhaya Fund Scheme'.**

<b>Ministries/ Departments</b>	<b>Project Name</b>	<b>Fund released (in ₹ crore)</b>
Ministry of Home Affairs	Emergency Response Support System (ERSS)	364.03
	Central Victim Compensation Fund (CVCF)	200
	Cyber Crime Prevention against Women & Children (CCPWC) and Sub-project under CCPWC	174.39
	Facility of Social Workers/ Counsellors at the District and Sub- Divisional Police Station Level in Delhi	5.01
	New building with Women Centric Facilities for Special Unit for Women & Children (SPUWAC) and Special Unit for North East Region (SPUNER) at Nanakpura	21.35
	Delhi Police Safety of Women's Scheme	9.96
	Safe City Proposal for 8 Cities i.e. Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow, Mumbai	1577.76
	Establishment of State of Art DNA Lab. at CFSL, Chandigarh	42.84
	Strengthening DNA analysis, cyber forensic & related facilities in SFSLs in 30 States/ UTs	185.59
	Training of Investigation Officers (IOs)/ Prosecution Officers (POs) in Forensic evidence collection and Procurement of forensic kits for sexual assault cases	48.23

	Setting up and strengthening Anti-Human Trafficking Units in all districts of States & UTs	113.76
	Setting up/ Strengthening Women Help Desks in Police Stations in all States & UTs	159.68
Ministry of Railways	Integrated Emergency Response Management System (IERMS)	313.75
	Provision of Video Surveillance System at Konkan Railway Station	17.64
	Procurement of 2109 Tabs for Security of Women	5.13
Ministry of Electronics and Information Technology	Development & Field Testing of Panic Switch based safety Device for Cars and Buses for aiding Women's Safety	3.49
Department of Justice	Setting up Fast Track Special Courts to dispose of cases pending trial under Rape & POCSO Act	834.55
Ministry of Tourism	Safe Tourism Destination for women in Madhya Pradesh	13.7
Ministry of Road Transport & Highways	Abhayam Project for safety of women and girl child, Government of Andhra Pradesh	58.64
	Women's safety in public transport, UPSRTC, Government of Uttar Pradesh	80.92
	Bengaluru Metropolitan Transport Corporation, Govt. of Karnataka on Training women for heavy passengers vehicles	42.38
	State-wise Vehicle Tracking Platform (VTP)	220.1
	Installation of Vehicles Tracking Devices with SoS button in Buses of Telangana State Road Transport Corporation (TSRTC) with monitoring from Central Command Control Centre	11.53
Ministry of Women and Child Development	One Stop Centre (OSC)	853.78
	Universalisation of Women Helpline (WHL)	93.31
	Mahila Police Volunteers (MPV)	16.32
	Chirali Proposal, Women Empowerment Directorate	4.71
	Smart and safe Cities Free from Violence against Women and Girls' Programme, Government of Madhya Pradesh	1.04
	Safety and Security of Women, Government of Uttarakhand	0.31
	Nirbhaya Shelter Home, Govt. of Nagaland	2.55
	NICSI for Developing Nirbhaya Dashboard	0.24
	Mission Shakti for awareness and capacity building program for safety and empowerment of women and girls in industrial sectors in Uttar Pradesh	8.25
	Installation of Storage boxes in the 16 Women markets in Manipur	1.6
	Installation of CCTV cameras in 16 women markets in Manipur	0.88

	Mission Shakti-2.0 for setting up of Mahila Swavalamban Kendra (MSK) at DIC centres for Entrepreneurship development, Vocational- Digital Training Safety and Empowerment of Women and Girls in Uttar Pradesh	14.06
	7 Projects for construction of Working Women Hostel in Pauri Garhwal, Champavat, Haridwar, Pithoragarh, Rudraprayag, Tehri Garhwal and Uttarkashi districts of Uttarakhand	11.49
	<b>Grand Total</b>	<b>₹ 5512.97</b>

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